

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEALDiary No(s).74823/2025

WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED

Petitioner(s)

VERSUS

ADHUNIK POWER AND NATURAL RESOURCES LIMITED & ORS.

Respondent(s)

IA No. 19772/2026 - CONDONATION OF DELAY IN FILING

IA No. 19771/2026 - EX-PARTE STAY

Date : 17-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Kapur, Adv.
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Akshat Jain, Adv.
Mr. Avdesh Mandloi, Adv.
Mr. Sayan Ghosh, Adv.
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

For Respondent(s) Mr. CA Sundaram, Sr. Adv.
Mr. Maninder Singh, Sr. Adv.
Mr. Deepak Khurana, Adv.
Mr. Vineet Tayal, Adv.
Ms. Monalika Chaudhary, Adv.
Mr. Prateek Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Arguments heard.
3. Order reserved.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR(PREETHI T.C.)
ASSISTANT REGISTRAR

